

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
Cont. A (CA) No. 04/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Jugal Kishore Parihar & Ors.

...Petitioners

Versus

Nand Kishore Parihar & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Shivangshu Naval, Adv.
For the Respondent : Samay Maheshwari, Adv.

ORDER

Heard Mr. Shivangshu Naval, Adv. appearing on behalf of the Petitioner.
Mr. Samay Maheshwari, Adv. appearing on behalf of the Respondent. Last
opportunity is being given to file reply. Reply, if any, may be filed within 7 days
with an advance copy to the opposite counsel. List the matter on 12.07.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 02, 2024